

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 02 September, 2021**

No. 150/A : In partial modification to this Courts notification no. 79/A dated 27th March, 2021, the Civil Judge Senior Division named in Column No.2 of the table given below is transferred and posted at the place, as mentioned in Column No.3 of the table:-

Sl No.	Name of the Officer with present place of posting	New place of posting on transfer or otherwise
1.	2.	3.
1.	Mr. Abhishek Prasad, Civil Judge (Sr. Div.)-cum-JM, Ranchi [UOT to Dhanbad]	Koderma

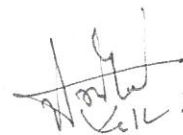
By order of the Court  
Sd/- Ambuj Nath  
Registrar General

Memo No. 3255 / Apptt. \_\_\_\_\_ Dated Ranchi, the 02 September, 2021  
File No. XIX(11)/01/2015/ Apptt

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette / the concerned Principal District & Sessions Judges / the Judicial Commissioner, Ranchi and the Officers concerned for information and needful.

Further, it is directed that the officer shall continue to remain and perform his duties at his present place of posting in view of the forthcoming National Lok Adalat scheduled to be held on 11<sup>th</sup> September, 2021 and is directed to join their new assignments on or before 15<sup>th</sup> September, 2021.

The prayer made by officer concerned is allowed and accordingly, he will not be entitled for disturbance allowance.

  
2.9.21  
Registrar General